



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday,10th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 1

**[THIS COURT WILL SIT IN ORIGINAL COURT NO. 4
NEW INDIA ASSURANCE CO. LTD., BAJAJ ALLIANCE
GENERAL INSURANCE CO. LTD & I.C.I.C.I. LOMBARD
GENERAL INSURANCE CO. LTD.**

CONCILIATORS:-

- 1) Mr. Bahadur Ramchiary
- 2) Ms. Nirupama Baruah]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./300/2013 CAVT. NO. CAVT. 1133/13 WITH LCR	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Versus REBECCA THUAM NGAIHZUALI and 3 ORS.	MR T KALITA MR.R GOSWAMI MR.I ALAM	MR.S DUTTA FOR CAVEATOR DR.U BARUA
2	MACApp./491/2017 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. DHARITRI SARMA and 5 ORS.	MR.R GOSWAMI MR.S BHUYAN MS.M SAIKIA MS.P BORTHAKUR	MR.S K GOSWAMI MR.B K GOSWAMI MR.A S ROY
3	I.A.(Civil)/1655/2019 in MACApp./3193/2019 WITH MACApp./3193/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD., Versus SRI MANTU SAIKIA AND 2 ORS. NEW INDIA ASSURANCE COMPANY LTD Versus SRI MANTU SAIKIA AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
4	I.A.(Civil)/3875/2019 in MACApp./14987/2019 WITH MACApp./14987/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. AMBIKA DEVI MAHANTA AND 4 ORS. NEW INDIA ASSURANCE COMPANY LTD Versus SMTI. AMBIKA DEVI MAHANTA AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MR D DEKA	MR D MONDAL
5	I.A.(Civil)/4089/2019 in MACApp./15276/2019 WITH MACApp./15276/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. HIRAN TALUKDAR AND 2 ORS NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. HIRAN TALUKDAR AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA

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LEAVE NOTE OF ADVOCATES FOR 10/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR. G AGARWAL	07-04-2021	To	10-04-2021
4)	MRS N AGARWAL	07-04-2021	To	10-04-2021
5)	MR B K SINGH	19-04-2021	To	30-04-2021
6)	MR. D BANERJEE	19-04-2021	To	07-05-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 3

**[THIS COURT WILL SIT IN ORIGINAL COURT NO. 10
UNITED INDIA INSURANCE CO. LTD.**

CONCILIATORS:-

- 1) Mr. Gautam Choudhury
- 2) Mr. Dharmendra Kr. Sarmah]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

1	MACApp./651/2019	MUSTT. NUR AKTARA AND ANR Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. K SARMA MR. D DAS MR. M BARUAH
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 4

**[THIS COURT WILL SIT IN ORIGINAL COURT NO. 11
NATIONAL INSURANCE CO. LTD.**

CONCILIATORS:-

- 1) Ms. Rita Das Mozumdar**
- 2) Mr. Ramani Mohan Choudhury]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

1	MACApp./99/2021	NATIONAL INSURANCE COMPANY LIMITED Versus SRI MOHAN DEKA AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR
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